NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No.524/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name of the Company		Bank of Baroda -Versus- Pro Minerals Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. BISHWATIT DUBEY, Lolu. 2. SOUVIK MAZUMDAR, Lolu. 3. ARIF ALI, Lolu. 4. SAUMIK BATHAM, Lolu.		umdar, Adv.	Financial Creditory Applicant	Samik My wol. 20.12.2017

- 1. In Adv. Jishnu Saha
- 2. Adv. Ankur Singhi 3. Adv. Riti Basu
- 4. Adv. Subhadeof Bosak

Componate

Ring Basa For 5. K. Singhi & G. 20/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List it on 03/01/2018.

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(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)